

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1494**

TO BE ANSWERED ON THE 2ND AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

CASES REGISTERED UNDER THE OFFICIAL SECRETS ACT

1494. SHRI BINOY VISWAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) number of cases registered by Central Investigative Agencies under Official Secrets Act (OSA), or any other law for espionage, year-wise since 2019;**
- (b) number of persons charged, arrested or convicted with such cases, year-wise since 2019;**
- (c) number of cases pending trial and the longest pending trial to date; and**
- (d) whether there is any proposal to amend the OSA, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India".

Published reports are available till the year 2021. The year-wise details of cases registered, charge sheeted, cases pending trial, persons arrested etc. under the Official Secrets Act, 1923 during the period 2019 to 2021 is at annexure.

(d): The amendment of Laws is a continuous process.

State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Cases Pending Trial (CPT), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under The Official Secrets Act During 2019-2021

SL	State/UT	2019							2020							2021						
		CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV	CR	CCS	CON	CPT	PAR	PCS	PCV
1	Andhra Pradesh	3	0	0	0	3	0	0	0	3	0	3	0	3	0	0	0	0	3	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	4	2	0	5	3	2	0	2	2	0	7	2	2	0	4	1	0	8	3	1	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	1	0	0	0	0	0	0	1	0	0	0	0	0	0	1	0	0	0
7	Gujarat	1	1	0	3	1	1	0	2	3	0	6	3	3	0	0	0	0	6	0	0	0
8	Haryana	3	0	0	1	1	0	0	1	1	0	1	1	1	0	3	4	0	5	5	5	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Karnataka	0	0	0	2	0	0	0	0	0	0	2	0	0	0	0	0	2	0	0	0	0
12	Kerala	2	0	0	0	0	0	0	1	0	0	0	0	0	0	1	1	0	1	1	1	0
13	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Maharashtra	6	7	0	16	3	9	0	10	10	1	25	7	10	1	21	14	0	39	15	18	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
16	Meghalaya	1	0	0	0	0	0	0	2	0	0	0	2	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Punjab	7	2	0	14	5	2	0	4	3	0	17	6	4	0	8	6	1	22	10	7	1
21	Rajasthan	3	2	0	18	6	6	0	6	3	0	21	8	6	0	7	8	0	29	10	10	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	2	0	0	6	2	0	0	1	0	0	6	1	0	0	0	0	0	6	0	0	0
24	Telangana	0	0	0	1	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	4	4	0	13	4	4	0	6	4	0	17	13	4	0	5	4	0	19	3	4	0
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	0	0	0	1	0	0	0	1	0	0	1	1	0	0	0	1	0	2	0	1	0
	TOTAL STATE(S)	36	18	0	81	28	24	0	36	29	1	108	44	33	1	50	39	1	143	47	47	1
29	A&N Islands	2	0	0	0	1	0	0	0	1	0	1	1	1	0	0	0	0	1	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1	0	0
31	D&N Haveli and Daman & Diu+	1	0	0	0	0	0	0	0	1	0	1	1	1	0	0	0	0	1	1	0	0
32	Delhi	0	0	0	5	0	0	0	3	1	0	6	6	3	0	2	1	0	7	6	1	0
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0
34	Ladakh	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	3	0	0	5	1	0	0	3	3	0	8	8	5	0	5	1	0	9	8	1	0
	TOTAL (ALL INDIA)	39	18	0	86	29	24	0	39	32	1	116	52	38	1	55	40	1	152	55	48	1

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2019